

**NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957, AND REVIEW ON AND ANNUAL REPORT OF STEEL AUTHORITY OF INDIA FOR 1977-78**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957.—

(i) G.S.R. 2(E) published in Gazette of India dated the 1st January, 1979 making certain amendments to the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-4027/79].

(ii) S.O. 265 published in Gazette of India dated the 20th January, 1979 specifying 31st December, 1980 as the date within which all mining leases granted before the commencement of the Mines and Minerals (Regulation and Development) Amendment Act, 1972 shall be brought into conformity with the provisions of the said Act and rules made thereunder.

(iii) G.S.R. 67(E) published in Gazette of India dated the 13th February, 1979 making certain amendment to the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957.

(iv) G.S.R. 305 published in Gazette of India dated the 24th February, 1978 regarding exercising of powers under sub-section (4) of section 21 of the Mines and Minerals (Regulation and Development) Act 1957 by certain State Governments.

[Placed in Library. See No. LT-4027/79].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4028/79]

**REVIEWS ON AND ANNUAL REPORTS OF NORTH EASTERN ELECTRIC POWER CORPORATION LTD SHILLONG FOR 1977-78 AND NATIONAL PROJECTS CONSTRUCTION LTD. NEW DELHI FOR 1977-78.**

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1977-78.

(ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4029/79].

(b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi for the year 1977-78.

(ii) Annual Report of the National Projects Construction Corporation